# GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.2505 TO BE ANSWER ON 01.08.2018

# **Coal Production in Private Sector**

### 2505. DR. KULAMANI SAMAL:

Will the Minister of COAL be pleased to state:

- (a) the details of production of coal during each of the last two years in the mines of Odisha;
- (b) whether there has been any increase in the coal production after allowing private companies in this sector;
- (c) if so, the ratio of coal production of Coal India Limited along with the details thereof in comparison to coal production of the private sector;
- (d) the manner in which the Government has utilised the coal produced by the private companies and the revenue received therefrom; and
- (e) the State/Union Territory-wise royalty paid to the Government by the above private coal companies?

## **ANSWER**

# MINISTER OF RAILWAYS, COAL, FINANCE & CORPORATE AFFAIRS (SHRI PIYUSH GOYAL)

(a): The raw coal production has increased from 139.36 Million Tonnes (MT) in 2016-17 to 143.33 MT in 2017-18 in the mines of Odisha.

**(b):** Coal production by private sector has increased from 34.08 MT in 2016-17 to 34.75 MT in 2017-18.

(c): The details of company-wise coal production are as under:

(in Million Tonnes)

COMPANY	2016-17 (P)	2017-18 (P)
CIL	554.14	567.36
SCCL	61.34	62.01
Other Public Sector	8.31	12.36
Private	34.08	34.75
All India	657.87	676.48

### P Provisional

Coal India Limited (CIL) has produced around 84% of total coal production in 2016-17 & 2017-18. The ratio of production of coal by private sector to all India coal production was around 5% each in 2016-17 and 2017-18.

- **(d):** In case of coal mines allocated to private companies, coal is produced for captive use only and can be used only in the specified End Use Plants of the allocattee. The revenue generated from these coal mines are deposited with the respective host States where the coal mines are situated and its utilization is being done by the State Governments.
- **(e):** The information in respect of royalty paid to the State/Union Territory Government by private coal companies is not maintained by Ministry of Coal.

